

**OFFICE OF THE DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI.**

OFFICE ORDER

Pursuant to the directions received from the Hon'ble High Court of Delhi vide Order No 26/DHC/2020 dated 30.07.2020 regarding taking up all the cases listed before the Courts through Video Conferencing, the officials posted in the Personal Office of Ld. District & Sessions Judge cum Spl. Judge (PC-Act), CBI, RADC are directed to perform their duties at Rouse Avenue District Court Complex, New Delhi on the date mentioned against their names from 01.08.2020 to 14.08.2020 (10.00AM to 5.00PM), subject to strict observance of the condition qua Covid -19 prevention guidelines of Safe distancing and Aarogya Setu App etc.

SN	Name of the officials	Designation	Date	Mobile No
1	Sh. Anil Kumar	SJA/PS of Ld. District & Sessions Judge RADC	06.08.2020 10.08.2020 13.08.2020	9013209488
2.	Sh. Vivek Negi	PA of Ld. District & Sessions Judge RADC	05.08.2020 07.08.2020 11.08.2020 14.08.2020	8448660159
3.	Sh. Neeraj Srivastav	Peon in the PS Office of Ld. District & Sessions Judge RADC	05.08.2020 07.08.2020 10.08.2020	9212314545
4	Sh. Subhash	Peon in the court of Ld. District & Sessions Judge RADC	06.08.2020 11.08.2020 13.08.2020	9971971437
5	Sh. Joginder	Peon in the court of Ld. District & Sessions Judge RADC	11.08.2020 13.08.2020 14.08.2020	8459662886

Note: All the officials of Care Taking Branch are directed to attend their duties in the Care Taking Branch, RADC, from 05.08.2020 to 14.08.2020 regularly.

This order has been issued with prior approval of Ld. District & Sessions Judge, RADC.

Sd/-

(VIMAL KUMAR YADAV)

Officer In charge (Administration Branch)/
Spl. Judge (PC Act) CBI, RADC, New Delhi.

No.E-8202-8207/DJ/Lockdown/Admn/RADC/2020

Dated: 04.08.2020

Copy forwarded digitally to:

1. The Ld. Registrar General, High Court of Delhi, New Delhi
2. Ld District and Sessions Judge (HQs), Tis Hazari Court, Delhi.
3. All the concerned Branch Incharges at Rouse Avenue Court, New Delhi with the request to circulate amongst the staff working under their control.
4. The Branch Incharge, Computer Branch, RADC, New Delhi for being uploaded on the website.
5. The Branch Incharge, Leave section, RADC, New Delhi for information and leave record.
6. PS to the Ld. District & Sessions Judge-cum-Spl. Judge (PC Act) CBI, RADC

Sd/-

Officer In-Charge (Admin)/Spl. Judge CBI,